

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3090
ANSWERED ON:30.08.2012
IMPORT OF FERTILIZERS
Lal Shri Kirodi

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the quantum and value of various fertilizers imported during each of the last three years and the current year, fertilizer-wise;
- (b) the names of the companies which imported them and the names of the countries from where these were imported;
- (c) whether these fertilizers were imported due to the shortage of fertilizers in the country;
- (d) if so, whether any checking of the standard of fertilizers to be imported is done at any level; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) & (b) Urea is the only fertilizer under statutory price control and it is imported for direct agriculture use on Government account through State Trading Enterprises (STEs) i.e. MMTC Limited (MMTC), State Trading Corporation Limited (STC) and Indian Potash Limited (IPL) to bridge the gap between assessed demand and indigenous production. Government is also importing approximately 20 LMT urea from Oman India Fertiliser Company (OMIFCO) under Long Term Urea Off Take Agreement (UOTA) between GOI & OMIFCO. The import of urea from OMIFCO is made through M/s IFFCO & M/s KRIBHCO.

The year-wise quantity and value of urea imported during the last three years and current year (up to July 2012) are as under:-

Year Quantity of urea imported (in lakh MT) Value (Million US \$)
From Oman Through STEs Total

2009-10	20.62	31.48	52.10	1212.65
2010-11	20.64	45.46	66.10	1832.50
2011-12	20.69	57.65	78.34	3222.48
2012-13#	6.62	7.55	14.17	616.55

up to July 2012

Fertilizers other than Urea are imported under Open General Licence (OGL). Companies import these fertilizers as per their commercial judgment. Government do not maintain the value of these imports since 2010-11. However, Government is paying subsidy on P&K fertilizers under Nutrient Based Subsidy Scheme. The year-wise and company wise details of quantity of P&K fertilizers imported during the last three years and current year (up to July 2012) are as per Annexure.

The countries from where the fertilizers have been imported during the last three years are Australia, Bahrain, Bangladesh, Belarus, China, Canada, Chile, CIS, Egypt, Estonia, Germany, Greece, Indonesia, Iran, Israel, Jordan, Korea, Kuwait, Latvia, Libya, Lithuania, Malaysia, Mexico, Morocco, Oman, Philippines, Qatar, Romania, Russia, S. Arabia, S. Africa, Singapore, Spain, Turkey, Tunisia, Thailand, UAE, USA UK, Tallinn, Ukraine, Uzbekistan, Ventspils, Japan and Vietnam

(c): Yes Madam, Urea, DAP and other NPK fertilisers are being imported to bridge the gap between assessed demand and the indigenous availabilities of these fertilizers. The entire requirement of MOP in the country is met through imports as there are viable reserves of potash in the country.

(d) & (e): The quality of the fertilizers is checked at load ports by the surveyors appointed by the importers. Besides this the Fertilizer Inspectors of Central Fertilizer Quality Control and Training Institute (CFQC&TI) Faridabad and the Regional Fertilizer Quality Control laboratories at Mumbai, Kalyani and Chennai regularly inspect and collect fertilizer samples for quality check from all the fertilizer vessels discharging at Indian ports.